

SHRI NIRMAL KANTI
CHATTERJEE: They wanted me to
communicate to this House.

MR. SPEAKER: All right.

SHRI E. AHAMED (Manjeri): They
could have appended the Note of Dissent.

SHRI NIRMAL KANTI
CHATTERJEE: They were not present. I
do not want to describe under what
circumstances things have happened.

MR. SPEAKER: Let us not go into
all these. He has sent a letter to me. It
was not necessary.

(Interruptions)

[Translation]

SHRI NITISH KUMAR (Barh): The
Member should be present here
otherwise it should be treated that it is the
opinion of the Committee. A 'Note of
Dissent' should be sent. This type of
things should not be done in this House
only for the sake of publicity.
(Interruptions)

[English]

SHRI NIRMAL KANTI
CHATTERJEE: This is highly
objectionable. Let us be realistic. We
have leaders and members of parties, so
many appointments are there. I do not
want to describe that. They have serious
reservations about this. *(Interruptions)*

SHRI E. AHAMED: Sir, my only
question is....

MR. SPEAKER: You are putting the
question to whom?

SHRI E. AHAMED: If one Member
is not attending the Committee will that
Member be entitled to come before this
House and say that he was not present?

[Translation]

SHRI RAM VILAS PASWAN
(Rosera): Mr. Speaker, Sir, I beg to
present a copy of the Interim Report
(Hindi and English version) of the Joint
Parliamentary Committee to suggest
facilities and remuneration for Members of
Parliament.

13.45 hrs.

BUSINESS ADVISORY COMMITTEE

Thirty-Sixth Report

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPARTMENT OF
YOUTH AFFAIRS AND SPORTS) AND
MINISTER OF STATE IN THE MINISTRY
OF PARLIAMENTARY AFFAIRS (SHRI
MUKUL WASNIK): On behalf of Shri
Vidyacharan Shukla: I bet to move:

"That this House do agree with the
Thirty-sixth Report of the Business
Advisory Committee presented to the
House on 21st December, 1993, with the
modification that the House may adjourn
on Thursday, the 23rd December, 1993
and re-assemble on Wednesday, the 29th
December, 1993 and to sit on Thursday,
the 30th December, 1993 also to discuss
exclusively the Report of the Joint
Committee to enquire into the

irregularities in securities and banking transactions."

MR. SPEAKER: Some Members were asking what would be the facilities for their TA/DA etc.

SRI MUKUL WASNIK: We would request the hon. Speaker to kindly consider providing the usual TA/DA facilities to Members who were staying in Delhi for the purposes of attending the Session.

MR. SPEAKER: Is it the wish of the House?

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Those who will be staying here because they are not going anywhere will be entitled to daily allowances without any difficulty. But the other problem which you have raised is a genuine problem for us. We have to otherwise consume our intermediate journey tickets. If that can be exempted it will be very useful for us.

SHRI MUKUL WASNIK: That is what we are requesting.

MR. SPEAKER: I am trying to understand what the wish of the House is.

SEVERAL HON. MEMBERS: We have no objection.

MR. SPEAKER: The question is:

"That this House do agree with the Thirty-sixth Report of the Business Advisory Committee presented to the House on 21st December, 1993, with the modification that the House may adjourn on Thursday, the 23rd December, 1993 and re-assemble on Wednesday, the 29th

December, 1993 and to sit on Thursday, the 30th December, 1993 also to discuss exclusively the Report of the Joint Committee to enquire into the irregularities in securities and banking transactions."

The motion was adopted.

MR. SPEAKER: The House stands adjourned to meet again at 3.00. p.m.

13.47 hrs.

The Lok Sabha then adjourned for lunch till Fifteen of the Clock.

15.04 hrs.

The Lok Sabha re-assembled after Lunch at Four Minutes past Fifteen of the Clock.

[MR. DEPUTY SPEAKER *in the chair*]

MATTERS UNDER RULE 377

- (i) **Need to release adequate funds for the development of Gopalpur in Ganjam District of Orissa, as a tourist resort**

[*English*]

SHRI GOPI NATH GAJAPATHI (Berhampur): Sir, Gopalpur-on-sea is a small town situated on the eastern coastline of Ganjam District of Orissa. Every year, thousands of tourists from different States in the country as well as abroad come to this town. However, most of the visitors return disappointed, owing